

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 71 of 2017 (SZ)**

**Applicant(s)**

Thomas Rodrigues  
and others.

Vs.

**Respondent(s)**

The Deputy Commissioner,  
Manipal, Karnataka State and  
14 others.

**Legal Practitioners for Applicant(s)**

M/s. Thilknarayan &  
L. Leelaraman

**Legal practitioners for respondent(s)**

Mr. Devaraj Ashok for R1 to R7,  
R9 & R10

Note of the Registry	Orders of the Registrar
Order No.	Date: 27.11.2017 Applicant counsel present. No representation for respondent. Fresh private notice to R14 & R15 call on 18.12.2017. Reply of others by then.  Sd./- (Tmt. Meena Satheesh) Registrar